

ORISSA HIGH COURT**FILING REPORT AS ON :05/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/000039/2022	TERRIER SECURITY SERVICES (INDIA) PVT. LTD. VS BHANJA MINERALS PVT. LTD.	ANUPAM DASH VS	// ()
2	BLAPL/0006292/2022	RASHMI RANJAN PRADHAN VS STATE OF ODISHA	MAHES DAS VS	PATTAMUNDAI /274 /2022 () //
3	BLAPL/0006293/2022	UMAKANTA BHOI VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	CHHENDIPADA /69 /2020 () //
4	BLAPL/0006294/2022	CHIKU @ DHANANJAYA NAYAK VS STATE OF ODISHA	SURYANARAYAN PANIGRAHI VS	KHURDA MODEL /243 /2020 () //
5	BLAPL/0006295/2022	ANIL KUMAR SAHOO VS STATE OF ODISHA	BISWARANJAN DALAI VS	KANPUR /79 /2022 () //
6	BLAPL/0006296/2022	GOPABANDHU DHANAGUNDA @ TEKARU VS STATE OF ODISHA	BYOMOKESH SAHOO VS	JAMANKIRA /89 /2018 () //
7	BLAPL/0006297/2022	PRAVAT PRADHAN VS STATE OF ODISHA	ADWITIYA SATPATHY VS	SARANAKUL /79 /2018 () //
8	BLAPL/0006298/2022	DUKHA BHOI VS STATE OF ODISHA	PRASANNA KUMAR RATH (1) VS	SATYABADI /269 /2018 () //
9	BLAPL/0006299/2022	SARAT DALAI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	R.UDAYAGIRI /28 /2022 () //
10	BLAPL/0006300/2022	RAGHU KHILLA VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	MATHILI /23 /2021 () //
11	BLAPL/0006301/2022	GHANA @ GHANASHYAMA SAHOO VS STATE OF ODISHA	DEEPAK KU SAHOO VS	RAJNAGAR /209 /2021 () //

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12	BLAPL/0006302/2022	ROHIT KUMAR VS STATE OF ODISHA	DUSHMANTA SAHOO VS	R.UDAYAGIRI /35 /2021 () //
13	BLAPL/0006303/2022	RAMESH GOCHHAYAT VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	ANGUL SADAR PS /379 /2022 () //
14	BLAPL/0006304/2022	SUBHASIS SAMAL VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BARIPADA TOWN /156 /2022 () //
15	BLAPL/0006305/2022	ITU PANDA @ GODHI @ SUJIT KUMAR PANDA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	DHENKANAL TOWN /141 /2022 () //
16	BLAPL/0006306/2022	RAJESH NANDA @ RAJA VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS	JENAPUR /145 /2022 () //
17	BLAPL/0006307/2022	DILLIP KUMAR BEHERA @ DILU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	LINGARAJ P.S. /189 /2020 3RD ADJ BHUBANESWAR(Khordha *) CT/0000026/2022
18	BLAPL/0006308/2022	SURAT NAHAK VS STATE OF ODISHA	SRIKAR KUMAR RATH VS	RAMBHA (KHALLIKOTE) /203 /2022 () //
19	BLAPL/0006309/2022	SURYAKANTA SANTARA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	SORO /213 /2022 () //
20	BLAPL/0006310/2022	PANKAJINI PATRA VS STATE OF ODISHA	ARUN KUMAR MISHRA VS	KORAPUT TOWN /130 /2018 () //
21	BLAPL/0006311/2022	NIRANJAN ORAM VS STATE OF ODISHA	MANAS KUMAR CHAND VS	RENGALI (SAMBALPUR) /99 /2022 () //
22	BLAPL/0006312/2022	HRUSHIKESH PATRA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	ASKA /273 /2015 () //
23	BLAPL/0006313/2022	KALIA DEHURY	BHARAT BHUSAN ROUTRAY	PURUNAKOTE /55 /2020

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0006314/2022	SURAJ PAL	JUGALA KISHORE PANDA	NCB BHUBANESWAR /6 /2021
		VS	VS	()
		UNION OF INDIA (NCB)		//
25	BLAPL/0006315/2022	ARAVIND RAM	BIBHU PRASAD MOHANTY	G.R.P.S.,SAMBALPUR /27 /2021
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0006316/2022	BALARAM DANDASENA	ABHILASH MISHRA	DUNGURIPALI /26 /2022
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0006317/2022	HEMANT PATRA	MANAS KUMAR CHAND	BELAGARH /16 /2021
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0006318/2022	ANANDA MOHANTY	PRASANTA KUMAR SAHOO	NUAGAON /51 /2018
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0006319/2022	RAHUL KUMAR GAUTAM	BIJAYA KUMAR RAGADA	KORAPUT SADAR /67 /2022
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0006320/2022	CHANDAN @ CHIKUN BHOI	AKSHAYA KUMAR SAHOO	DEOGARH /38 /2022
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0006321/2022	PINTU SETHI	SANJIB KUMAR BHANJADEO	KODALA /287 /2022
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0006322/2022	SUDHIR KUMAR RAY	PANCHANAN PANIGRAHI	MOHANA /118 /2020
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0006323/2022	RAHUL KUMAR PANDEY	PANCHANAN PANIGRAHI	KASHIPUR /93 /2021
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0006324/2022	AKHYA @ AKSHAY NAG	UMAKANTA BARIK	BISWANATHPUR /36 /2022
		VS	VS	()

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35	BLAPL/0006325/2022	STATE OF ODISHA BUKAI @ KALIA MAJHI VS	DHARMENDRA SETHY VS	// BERHAMPUR /1 /2014 ()
36	BLAPL/0006326/2022	STATE OF ODISHA JASOBANTA ROUT VS	BIBHU PRASAD MOHANTY VS	// / /0 ()
37	BLAPL/0006327/2022	STATE OF ODISHA SUKANTA DEB VS	BISHNU PRASAD PRADHAN VS	// KUMBHARAPARA /414 /2013 ()
38	BLAPL/0006328/2022	REPUBLIC OF INDIA (CBI) PURNIMA MISHRA VS	JYOTIRMAYA SAHOO VS	// TANGI (KHURDA) /217 /2022 ()
39	BLAPL/0006329/2022	STATE OF ODISHA AJAY MAHARANA @ BABLU VS	DEVASHIS PANDA VS	// DHAULI PS /77 /2021 ()
40	BLAPL/0006330/2022	STATE OF ODISHA SANJUKTA PRADHAN VS	CHIRANJIB ROUT VS	// KANIHA /165 /2022 ()
41	BLAPL/0006331/2022	STATE OF ODISHA DUSHASAN DAS VS	CHIRANJIB ROUT VS	// KANIHA /165 /2022 ()
42	BLAPL/0006332/2022	STATE OF ODISHA JAYA LIMA VS	GOKULANANDA SAHU VS	// PADMAPUR /34 /2022 ()
43	BLAPL/0006333/2022	STATE OF ODISHA JAGU KANTA VS	PRASANTA KUMAR NANDA VS	// SUNABEDA /160 /2021 ()
44	BLAPL/0006334/2022	STATE OF ODISHA ANISH KUMAR SINGH VS	ANIRUDHA DAS VS	// KASHIPUR /93 /2021 ()
45	BLAPL/0006335/2022	STATE OF ODISHA SANU DURIA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// SUNABEDA /160 /2021 () //

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46	BLAPL/0006336/2022	AJAYA KUMAR PAL VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	DARINGBADI /100 /2022 () //
47	BLAPL/0006337/2022	AJAY KUMAR SAHOO VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	PARJANG /447 /2021 () //
48	BLAPL/0006338/2022	PRATAP SAHOO VS STATE OF ODISHA	CHIRANJIB ROUT VS	KANIHA /124 /2022 () //
49	BLAPL/0006339/2022	SANTOSH ROUT @ KALIA VS STATE OF ODISHA	SATYABRATA DASH VS	JENAPUR /145 /2022 () //
50	BLAPL/0006340/2022	AJAY KANTA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	SUNABEDA /160 /2021 () //
51	BLAPL/0006341/2022	RITIK DURIA @ DURIYA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	SUNABEDA /160 /2021 () //
52	BLAPL/0006342/2022	BALADEV ROUT @ TUBULI VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS	JENAPUR /145 /2022 () //
53	BLAPL/0006343/2022	DEVA SAGARIA @ DEBA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	SEMILLIGUDA /58 /2022 () //
54	BLAPL/0006344/2022	SANTOSH KUMAR BARAD VS STATE OF ODISHA	SANGRAM KUMAR DAS VS	DAMANJODI /29 /2022 () //
55	CMAPL/0000267/2022	S. KRUPAKAR RAO VS UNION OF INDIA	ADV VS	// () //
56	CMAPL/0000268/2022	SUBIR KUMAR MAITY VS STATE OF ODISHA	ADV VS	// () //
57	CMP/0000598/2022	DULARI MAJHI	DWARIKA PRASAD MOHANTY	//

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		VS	VS	0
58	CMP/0000599/2022	HEMALATA BEHERA		//
		ASIRUDDIN KHAN	L.N.RAYATSINGH	//
		VS	VS	0
59	CMP/0000600/2022	MIR MUSLIM		//
		SUBASH CHANDRA MANDAL	DROUPADI MOHANTY	//
		VS	VS	0
60	CONTC/0004350/2022	HITESH KUMAR PATRA		//
		UPENDRA DAS	PRADIPTA KUMAR PATTANAYAK	//
		VS	VS	0
61	CONTC/0004351/2022	NIRANJAN BEHERA, DEO, JAGATSINGHPUR		//
		LEELABATI NAYAK	PRADIPTA KUMAR PATTANAYAK	//
		VS	VS	0
62	CONTC/0004352/2022	BISHNUPADA SETHI, I.A.S.		//
		REGISTRAR (JUDL.), ORISSA HIGH COURT,CUTTACKADV.		//
		VS	VS	0
63	CONTC/0004353/2022	UTKAL DUTTA, INCHARGE CHAIRMAN, OSHD		//
		ASHUTOSH BADAJENA	GOPAL SINHA	//
		VS	VS	0
64	CONTC/0004354/2022	SANJEEV CHOPRA, I.A.S.		//
		SARAT KUMAR MISHRA	ADV.	//
		VS	VS	0
65	CONTC/0004355/2022	ARUN KUMAR,IAS		//
		TRILOCHAN SAHU	adv.	//
		VS	VS	0
66	CONTC/0004356/2022	RANJANA CHOPRA, PRINCIPAL SECY., ST AND SC DEV., MINORITIES AND BACKWARD CLASSES WELFARE DEPT.		//
		AKSHYA ROUT	ADV.	//
		VS	VS	0
67	CONTC/0004357/2022	G. MATHI VATHANAN, IAS		//
		JHATU CH.DAS	SAILABALA JENA	//
		VS	VS	0
		SASWAT MISHRA, IAS		//
68	CONTC/0004358/2022	BHUMISUTA BARIHA	ADV.	//
		VS	VS	0

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69	CONTC/0004359/2022	MITRABHANU KASHYAP, DIST.EDUCATIN OFFICER, BARGARH BIRANCI NARAN PATTANAYAK VS	RFASHMIKANTA ACHARYA VS	// // 0
70	CONTC/0004360/2022	DR. POMA TUDU, IAS, COLLECTOR, NAYAGARH GITARANI SAHOO VS	ADV VS	// // 0
71	CONTC/0004361/2022	RAGHURAM R.IYER, I.A.S. PRADEEPTA KISHOR SAHOO VS	ADV VS	// // 0
72	CONTC/0004362/2022	RAGHURAM R.IYER, I.A.S. BASANTA KUMAR BEHERA VS	ADV VS	// // 0
73	CONTC/0004363/2022	RAGHURAM R.IYER, I.A.S. AKSHAYA KUMAR JENA VS	S.P. SAHOO VS	// // 0
74	CONTC/0004364/2022	BISHNUPADA SETHI, COMMNR., CUM PRINCIPAL SECY., S AND ME DEPT. KHAGESWAR SAHOO VS	SABITA RANJAN PATNAIK VS	// // 0
75	CONTC/0004365/2022	COLLECTOR, KENDRAPARA GAJENDRA PRASAD PALAI VS	ADV VS	// // 0
76	CONTC/0004366/2022	DR. NIRANJAN MISHRA, DIRECTOR PUBLIC HEALTH BBSR, KHURDA BIKASH MAHALIK VS	PRASANTA KUMAR MISHRA VS	// // 0
77	CONTC/0004367/2022	LALTENDU MISHRA, O.A.S. CHAKRADHAR MOHANTY VS	PRASANTA KUMAR MISHRA VS	// // 0
78	CONTC/0004368/2022	DR. MONA SHARMA, I.A.S. DUKHISHYAM NAIK VS	PRASANTA KUMAR MISHRA VS	// // 0
79	CONTC/0004369/2022	DR. MONA SHARMA, I.A.S. BIKRAM KUMAR SAMANTARAY VS	ADV VS	// // 0
		PRADEEP KUMAR JENA, I.A.S.		//

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80	CONTC/0004370/2022	SUBHASH CHANDRA MOHANTA VS DR. RUPABHANU MISHRA, C.D.M. AND P.H.O, MAYURBHANJ	ADV VS	// 0
81	CONTC/0004371/2022	SOUBHAGYA RANJAN SAHOO VS ASHOK K.K.MEENA, I.A.S.	PRATAP KUMAR BEHERA VS	// 0
82	CONTC/0004372/2022	P.BISWARAJ VS SURENDRA KUMAR COMMNR. CUM PRINCIPAL SECY., HOME DEPT.	ADV VS	// 0
83	CONTC/0004373/2022	MANJULA DAS VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0
84	CONTC/0004374/2022	JAYANTA BEHERA VS ARTI AHUJA, I.A.S.	ADV VS	// 0
85	CONTC/0004375/2022	SURESH CHANDRA MOHANTY VS ANU GARG, I.A.S.	ADV VS	// 0
86	CONTC/0004376/2022	TRINATH KUMAR SAHOO VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0
87	CONTC/0004377/2022	KRUSHNA CHANDRA MALLICK VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0
88	CONTC/0004378/2022	SURENDRANATH DAS VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0
89	CONTC/0004379/2022	BAIRAGI CHARAN JENA VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0
90	CONTC/0004380/2022	SIMADRI PANIGRAHI VS Y. VIJAY, I.A.S.	ADV VS	// 0
91	CRLA/0000531/2022	SAMIR KUMAR PARIDA	SK. ZAFARULLA	CHANDIPUR /61 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
92	CRLA/0000532/2022	BENU @ BENU DHAR BARIK	ACHYUTANANDA PATNAIK	JANKIA P.S. /159 /2013
		VS	VS	()
		STATE OF ODISHA		//
93	CRLA/0000533/2022	JUDHISTIRA SAHOO@ PENDU	BHARAT BHUSAN ROU TRAY	KANIHA /319 /2021
		VS	VS	()
		STATE OF ODISHA		//
94	CRLLP/0000026/2022	STATE OF ODISHA	SANGRAM DAS, S.C.(VIG.)	SAMBALPUR VIGILANCE /52 /2010
		VS	VS	()
		KEDARNATH TANDIA		//
95	CRLLP/0000027/2022	STATE OF ODISHA	SANGRAM DAS, S.C.(VIG.)	KORAPUT VIGILANCE /47 /2015
		VS	VS	()
		DIBAKAR PUROHIT		//
96	CRLMA/0000144/2022	SODI GANGA	ADV.	ORKEL /199 /2020
		VS	VS	()
		STATE OF ODISHA		//
97	CRLMA/0000145/2022	DEBA SODI	ADV.	KALIMELA /107 /2020
		VS	VS	()
		STATE OF ODISHA		//
98	CRLMA/0000146/2022	MAMATA SAMANTARAY	SUJATA JENA	AIRPORT /114 /2022
		VS	VS	()
		STATE OF ODISHA		//
99	CRLMA/0000147/2022	PRAVATI SUBUDHI	RAMANI KANTA PATTANAİK	JANKIA P.S. /153 /2017
		VS	VS	()
		AKHILA KUMAR SWAIN@HARI		//
100	CRLMC/0001829/2022	PATU KANHAR	MANAS RANJAN PATRA	GOCHHAPADA /74 /2021
		VS	VS	()
		STATE OF ODISHA		//
101	CRLMC/0001830/2022	BISHNUPRIYA PRADHAN@SENAPATI	ARUN KUMAR DAS 1	PURUNAKATAK /81 /2011
		VS	VS	()
		STATE OF ODISHA		//
102	CRLMC/0001831/2022	THAKA@ANADI CHARAN ADHIK	PARSURAM PANDA	CHANDIPUR /31 /1995
		VS	VS	()

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103	CRLMC/0001832/2022	STATE OF ODISHA SRIDHARA BARIK VS	AMITAV TRIPATHY VS	// KEONJHAR TOWN /358 /2020 ()
104	CRLMC/0001833/2022	STATE OF ODISHA AKSHAYA KUMAR MOHANTY VS	ASHOK KUMAR SAHOO VS	// / /0 ()
105	CRLMC/0001834/2022	STATE OF ODISHA PRASHANT SAHOO@PRASANT KUMAR SAHOO VS	RANJAN KUMAR ROUT VS	// JEYPORE MAHILA /8 /2018 ()
106	CRLMC/0001835/2022	STATE OF ODISHA NAROTTAM MALLICK VS	SUSANTA KUMAR MISHRA VS	// TIKABALI /67 /2013 ()
107	CRLMC/0001836/2022	STATE OF ODISHA TANKA GOPAL VS	UMAKANTA BARIK VS	// BHAWANIPATNA SADAR /73 /2014 ()
108	CRLMC/0001837/2022	STATE OF ODISHA KAINA@KRUSHNA CHANDRA NAYAK VS	JYOTIRMAYA SAHOO VS	// KHURDA SADAR /84 /2011 ()
109	CRLMC/0001838/2022	STATE OF ODISHA SOUBHAGYA MOHAPATRA VS	AMIT KUMAR NATH VS	// KANDHEIGOLE /131 /2021 ()
110	CRLMC/0001839/2022	STATE OF ODISHA MITHUN SWAIN VS	SANTOSH KUMAR MAHANTY VS	// BADAGADA /129 /2020 ()
111	CRLMC/0001840/2022	STATE OF ODISHA RAJ KUMAR KHANDELWAL VS	BIBHU PRASAD DAS VS	// Bamapada (Industrial Area) /161 /2021 ()
112	CRLMC/0001841/2022	STATE OF ODISHA RAJ KUMAR KHANDELWAL VS	BIBHU PRASAD DAS VS	// Bamapada (Industrial Area) /178 /2021 ()
113	CRLMP/0001313/2022	STATE OF ODISHA MANJUBALA BEHERA VS	BIJAYA KUMAR NAYAK-3 VS	// / /0 ()
		STATE OF ODISHA		//

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114	CRLMP/0001314/2022	KALPANA DAS VS STATE OF ODISHA	KULDEEP MOHANTY VS	//0 0 //
115	CRLMP/0001315/2022	BISHNUPADA ROUT VS STATE OF ODISHA	TANMAY MISHRA VS	//0 0 //
116	CRLMP/0001316/2022	PRAFULLA KUMAR SETHY VS STATE OF ODISHA	TANMAY MISHRA VS	//0 0 //
117	CRLMP/0001317/2022	SWETAPADMA SHREEDEVI PANDA VS STATE OF ODISHA	B.SATAPATHY VS	//0 0 //
118	CRLMP/0001318/2022	SANJAY KUMAR AGARWAL VS STATE OF ODISHA	SIDHARTHA DAS VS	//0 0 //
119	CRLMP/0001319/2022	MOHIT SHARMA VS STATE OF ODISHA	BIPLAB P.B. BAHALI VS	//0 0 //
120	CRLMP/0001320/2022	DAMAYANTI BEHERA VS STATE OF ODISHA	SAHARDDA SUMAN VS	//0 0 //
121	CRLMP/0001321/2022	PADMAJA PATNAIK VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	//0 0 //
122	CRLMP/0001322/2022	JAYANTANATH DALABEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	//0 0 //
123	CRLMP/0001323/2022	KALANDI CHARAN BEHERA VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	//0 0 //
124	CRLMP/0001324/2022	SANGRAM KESHRI MOHANTY VS STATE OF ODISHA	S.RATH VS	//0 0 //
125	CRLMP/0001325/2022	KANAKLATA GHADEI	ACHYUTANANDA PATNAIK	//0

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		VS	VS	()
		STATE OF ODISHA		//
126	CRLMP/0001326/2022	DIPTI DAS	ALOK KUMAR MOHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
127	CRLREV/0000296/2022	KEDARNATH LENKA	RATIKANTA MOHAPATRA	KAKATAPUR /139 /1997
		VS	VS	()
		STATE OF ODISHA		//
128	CRLREV/0000297/2022	SOUMYA RANJAN MISHRA	SATYA RANJAN MULIA	MANGALA BAG /10 /2022
		VS	VS	()
		STATE OF ODISHA		//
129	CRLREV/0000298/2022	S. EKADASI REDDY	JYOTIRMAYA SAHOO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
130	CRLREV/0000299/2022	KUMUDINI DEI	SURYAKANTA DWIBEDI	RANPUR /28 /2022
		VS	VS	()
		STATE OF ODISHA		//
131	CRLREV/0000300/2022	JAYANTA NARAYAN PANDA	PRASANTA KUMAR SATAPATHY	SUNDARGARH TOWN /333 /2021
		VS	VS	()
		STATE OF ODISHA		//
132	FAO/0000243/2022	JAYASHREE SAMAL	KARUNAKAR RATH	/ /
		VS	VS	()
		STATE OF ODISHA		//
133	FAO/0000244/2022	D.M./M/S. ORIENTAL INSURANCE COMPANY LTD.	ADAM ALI KHAN	/ /
		VS	VS	()
		ABHIMANYU ROUT		//
134	FAO/0000245/2022	DIVL. MANAGER, M/S. ORIENTAL INSURANCE CO. LTD	ADAM ALI KHAN	/ /
		VS	VS	()
		SADHU CHARAN DAS		//
135	FAO/0000246/2022	THE MANAGER (LEGAL), M/S. ORIENTAL INSURANCE CO. LTD	ADAM ALI KHAN	/ /
		VS	VS	()
		NABA KISHORE MUDULI		//
136	FAO/0000247/2022	DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO. LTD	ADAM ALI KHAN	/ /
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	FAO/0000248/2022	KHAGESWAR MUDULI THE DIVL. MANAGER, M/S. ORIENTAL INSURANCE CO. LTD. VS	CP. DUTTA VS	// // ()
138	ITA/0000039/2022	BISWAJIT ROUT ACIT, CIRCLE 1(2) VS	TUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX) VS	// // ()
139	ITA/0000040/2022	M/S. SERAJUDDIN AND CO. ACIT, CIRCLE 1(2) VS	TUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX) VS	// // ()
140	ITA/0000041/2022	M/S. SERAJUDDIN AND CO. ACIT, CIRCLE 1(2) VS	TUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX) VS	// // ()
141	ITA/0000042/2022	M/S. SERAJUDDIN AND CO. ACIT, CIRCLE 1(2) VS	TUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX) VS	// // ()
142	LAA/0000028/2022	NIMAIN DANTA VS	SUSHANTA KUMAR JOSHI VS	// // ()
143	LAA/0000029/2022	LAND ACQUISITION Z.O., BOUDH SUBRANSHU SEKHAR MEHER @ SUBHRANSHU SEKHAR MEHER VS	SUSHANTA KUMAR JOSHI VS	// // ()
144	MACA/0000331/2022	LAND ACQUISITION ZONE OFFICER BOUDH THE D.M. (LEGAL), M/S. ORIENTAL INSURANCE CO. LTD. VS	SUSHANTA KUMAR MAHALI VS	// // ()
145	MACA/0000332/2022	JOTSHNAMAYI PANI CHAIRMAN CUM MANAGING DIRECTOR, OSRTC. VS	AMITAV TRIPATHY VS	// // ()
146	MACA/0000333/2022	BUNDU SAHU LEGAL MANAGER, ICIC LOMBARD GENERAL INSURANCE CO. LTD. VS	KANDETA VS	// // ()
147	MACA/0000334/2022	HARAMANI MAHAPATRA D.M.NEW INDIA ASSURANCE COMPANY LTD. VS	GIRIJA PRASAD DUTTA VS	// // ()
		ALABATI PATRA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	TRP(C)/0000240/2022	CHIRASMITA NATH VS SMRUTI RANJAN NATH	SUBASH CHANDRA PRADHAN VS	// 0 //
149	WA/0000890/2022	STATE OF ODISHA VS SMRUTI REKHA MISHRA	SANDEEP PARIDA, SR.S.C.(S. AND M.E.) VS	// 0 //
150	WP(C)/0016566/2022	HRUSIKESH SAHOO VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// 0 //
151	WP(C)/0016567/2022	HRUSIKESH SAHOO VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// 0 //
152	WP(C)/0016568/2022	ABHAYA KUMAR JENA VS STATE OF ODISHA	RABINARAYAN NAYAK VS	// 0 //
153	WP(C)/0016569/2022	UMA KANTA GOUDA VS STATE OF ODISHA	LOKANATH RATH VS	// 0 //
154	WP(C)/0016570/2022	SACHIDANANDA MISHRA VS STATE OF ODISHA	LOKANATH RATH VS	// 0 //
155	WP(C)/0016571/2022	JANARDAN BAL VS APC CUM ADDL. CHIEF SECY. DEPTT. OF AGRICULTURE AND FARMERS EMPOWERMENT	BIDYADHAR MANSINGH VS	// 0 //
156	WP(C)/0016572/2022	PARISKHITA ROUT VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
157	WP(C)/0016573/2022	DHANESWAR RATH VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
158	WP(C)/0016574/2022	DASARATHA GIRI VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
159	WP(C)/0016575/2022	NARENDRA KUMAR PANDA	PRADEEP KUMAR MAHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0016576/2022	M.NARASINGHA	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0016577/2022	GOBINDA CHANDRA RATH	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0016578/2022	SARAT CHANDRA SATAPATHY	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0016579/2022	LINGARAJ RATH	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0016580/2022	SATYAJIT SAHOO	SITANSU MOHAN SINGH	//
		VS	VS	0
		R.T.O., KENDRAPARA		//
165	WP(C)/0016581/2022	DHARITRI DAS	SAROJ KUMAR JEE	//
		VS	VS	0
		STATE OF ORISSA		//
166	WP(C)/0016582/2022	MANIKESWARI BARIK	DIPTI RANJAN BHOKTA	//
		VS	VS	0
		STATE OF ORISSA		//
167	WP(C)/0016583/2022	MIR ABDUL MURSHID	SITANSU MOHAN SINGH	//
		VS	VS	0
		R.T.O., KENDRAPARA		//
168	WP(C)/0016584/2022	MINATI PATRA	PRASANTA KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0016585/2022	RAMA ROUT	SAMBIT RATH	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0016586/2022	MADAN MOHAN JENA	SITANSU MOHAN SINGH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0016587/2022	R.T.O., JAGATSINGHPUR JAYANTI BALA SAMAL VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// // 0 //
172	WP(C)/0016588/2022	PANANGA NARAYAN BEHERA VS R.T.O., JAGATSINGHPUR	SITANSU MOHAN SINGH VS	// 0 //
173	WP(C)/0016589/2022	SUBHARANTA KUMAR SWAIN VS R.T.O., CUTTACK	SITANSU MOHAN SINGH VS	// 0 //
174	WP(C)/0016590/2022	PUSPA MISHRA VS SOUMYA RANJAN MOHAPATRA	SATYA PRAKASH SATPATHY VS	// 0 //
175	WP(C)/0016591/2022	AMARENDRA KUMAR PATI VS R.T.O., CHANDIKHOLE	SITANSU MOHAN SINGH VS	// 0 //
176	WP(C)/0016592/2022	ABHISHEK SAHOO VS R.T.O., CHANDIKHOLE	SITANSU MOHAN SINGH VS	// 0 //
177	WP(C)/0016593/2022	MANJULATA SETHI VS ANNAPURNA MALLIK	RANJIT MOHANTY VS	// 0 //
178	WP(C)/0016594/2022	JAGDISH PANIGRAHI VS STATE OF ODISHA	TAPASWINI SAHU VS	// 0 //
179	WP(C)/0016595/2022	RATNAKAR MISHRA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
180	WP(C)/0016596/2022	SARAT CHANDRA DUGAL VS STATE OF ODISHA	PRAHALLADA SAHU VS	// 0 //
181	WP(C)/0016597/2022	BIKASH RANJAN SAMAL VS STATE OF ODISHA	PRASANNA KUMAR RATH VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0016598/2022	ANUP KUMAR HOTA VS STATE OF ORISSA	SWAPNIL ROY VS	// 0 //
183	WP(C)/0016599/2022	ASHOK KUMAR DIGAL VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
184	WP(C)/0016600/2022	ANANTA PRASAD DHAL VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
185	WP(C)/0016601/2022	PRAMOD KUMAR NAYAK VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	// 0 //
186	WP(C)/0016602/2022	PRATIVA SEN VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
187	WP(C)/0016603/2022	SASHIKALA SAHOO VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	// 0 //
188	WP(C)/0016604/2022	SUVASINI SARANGI VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
189	WP(C)/0016605/2022	IPSHITA PUJARI VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	// 0 //
190	WP(C)/0016606/2022	BIJAY LAXMI MOHANTY VS PRINCIPAL SECY., FINANCE DEPT., BBSR	ASHIS RANJAN MOHANTY VS	// 0 //
191	WP(C)/0016607/2022	SUBAL NAYAK VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	// 0 //
192	WP(C)/0016608/2022	FIROJ KUMAR TURUK VS THE STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	// 0 //
193	WP(C)/0016609/2022	BAIDHAR SETHI	KAPILA CHARAN NAYAK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	WP(C)/0016610/2022	STATE OF ODISHA BHAGABAT SAHOO	SATYABRATA SENAPATI	//
		VS	VS	0
195	WP(C)/0016611/2022	STATE OF ODISHA BHAGABATA JENA	PRAMODA KUMAR DASH	//
		VS	VS	0
196	WP(C)/0016612/2022	STATE OF ODISHA SUSANTI TANTI	BIBHUTI BHUSAN MISHRA	//
		VS	VS	0
197	WP(C)/0016613/2022	STATE OF ODISHA KSHETRABASI DEO	TUSHAR KANTA NAYAK	//
		VS	VS	0
198	WP(C)/0016614/2022	COMMNR.,LAND REFORMS AND SETTLEMENT, ODISHA AKSHAYA KUMAR MOHANTY	GYANESWAR SATPATHY	//
		VS	VS	0
199	WP(C)/0016615/2022	STATE OF ODISHA LALMOHAN SOREN	GYANARANJAN SETHI	//
		VS	VS	0
200	WP(C)/0016616/2022	STATE OF ODISHA KUBERA SAHOO	SAROJ RANJAN SUBUDHI	//
		VS	VS	0
201	WP(C)/0016617/2022	STATE OF ORISSA RABINARAYAN PATRA	GYANARANJAN SETHI	//
		VS	VS	0
202	WP(C)/0016618/2022	STATE OF ODISHA TRILOCHAN ROURAY	JAJATI KISHORE MOHANTY	//
		VS	VS	0
203	WP(C)/0016619/2022	STATE OF ODISHA ANANDA CHANDRA JAYASINGH	BIJAYA KUMAR BEHERA	//
		VS	VS	0
204	WP(C)/0016620/2022	STATE OF ODISHA JAYA KRISHNA SAHOO	BIJAYA KUMAR BEHERA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0016621/2022	STATE OF ODISHA MAKADAMA SAHOO VS	BIJAYA KUMAR BEHERA VS	// // ()
206	WP(C)/0016622/2022	STATE OF ODISHA DINABANDHU SAHOO VS	BIJAYA KUMAR BEHERA VS	// // ()
207	WP(C)/0016623/2022	STATE OF ODISHA TRINATHA SAHOO VS	BIJAYA KUMAR BEHERA VS	// // ()
208	WP(C)/0016624/2022	STATE OF ODISHA SHYAMSUNDAR SENAPATI VS	L.N.RAYATSINGH VS	// // ()
209	WP(C)/0016625/2022	STATE OF ODISHA PRAFULLA KUMAR SAHOO VS	L.N.RAYATSINGH VS	// // ()
210	WP(C)/0016626/2022	STATE OF ODISHA PURNA CHANDRA ROUT VS	ARUN KUMAR PATRA VS	// // ()
211	WP(C)/0016627/2022	STATE OF ORISSA MANDAKINI HALBA VS	PRABHAS CHANDRA PANDA VS	// // ()
212	WP(C)/0016628/2022	STATE OF ODISHA GANJAM MANPOWER AND SECURITY SERVICE PVT VS	UMESH CHANDRA MOHANTY VS	// // ()
213	WP(C)/0016629/2022	STATE OF ODISHA JANMEJAY PATRA VS	AMIT PRASAD BOSE VS	// // ()
214	WP(C)/0016630/2022	STATE OF ODISHA PRADIPTA SAMAL VS	GOPABANDHU MISRA VS	// // ()
215	WP(C)/0016631/2022	UNION OF INDIA SUNI DEI @ LENKA VS STATE	AYODHA NATH LENKA VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0016632/2022	SUSHANTA KUMAR BAG VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //
217	WP(C)/0016633/2022	YUDHISTHIR SAHOO VS CHIEF MD, MAHANADI COAL FIELD LTD.,SAMBALPUR	SUSHANTA KUMAR JOSHI VS	// 0 //
218	WP(C)/0016634/2022	BIBHUTI BHUSANA PUHAN VS REGIONAL TRANSPORT AUTHORITY CUM TAXING AUTHORITY, CHANDIKHOLE	JAGRUTI BARIK VS	// 0 //
219	WP(C)/0016635/2022	GYANA RANJAN GHADAI VS THE COLLECTOR, NAYAGARH	JAGAJIT PANDA VS	// 0 //
220	WP(C)/0016636/2022	RAVI SHANKAR GARG VS REGIONAL TRANSPORT AUTHORITY CUM TAXING AUTHORITY, CHANDIKHOLE	JAGRUTI BARIK VS	// 0 //
221	WP(C)/0016637/2022	GYANA RANJAN GHADAI VS THE COLLECTOR, NAYAGARH	JAGAJIT PANDA VS	// 0 //
222	WP(C)/0016638/2022	DEBENDRANATH SWAIN VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// 0 //
223	WP(C)/0016639/2022	GYANA RANJAN GHADAI VS THE COLLECTOR, NAYAGARH	JAGAJIT PANDA VS	// 0 //
224	WP(C)/0016640/2022	SARITA DAS VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
225	WP(C)/0016641/2022	MANAMOHAN SAHOO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
226	WP(C)/0016642/2022	ANANTA BINDHANI VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
227	WP(C)/0016643/2022	PRABHATI KAR	SUBAS CHANDRA DAS	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0016644/2022	BAIKUNTHA NATH NAYAK	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0016645/2022	KASINATH PANDA	RAJ KISHOR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0016646/2022	SANYASI MAJHI	J.K.MISHRA 2	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0016647/2022	DR.ASHIMA MISHRA	AVIJIT MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0016648/2022	PRATIVA MANJARI PRADHAN	DR.JANMEJAYA RAY	//
		VS	VS	0
		THE SECY.,DEPT OF R AND DM, GOVT. OF ODISHA		//
233	WP(C)/0016649/2022	DR.NIBEDITA BEHERA	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0016650/2022	BIDHU BHUSAN MISHRA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0016651/2022	BHAGABAN GOUDA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0016652/2022	NARAYAN DAKUA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0016653/2022	ANANDA PANIGRAHY	ANURAG PATI	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0016654/2022	ARIGA REDDY	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0016655/2022	STATE OF ODISHA LAXMIKANTA SAHOO VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
240	WP(C)/0016656/2022	STATE OF ODISHA BRUNDABANA SAHOO VS	ASWINI KUMAR SAHOO VS	// // ()
241	WP(C)/0016657/2022	MD, THE ODISHA STATE CO-OP. BANK LTD.,ROURKELA HADIBANDHU JENA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
242	WP(C)/0016658/2022	STATE OF ODISHA RADHASHYAM PANDA VS	GOPINATH MISHRA VS	// // ()
243	WP(C)/0016659/2022	TAHASILDAR, KHAIRA NIRANJAN SATAPATHY VS	PRAFULLA KUMAR RATH VS	// // ()
244	WP(C)/0016660/2022	STATE OF ODISHA UPENDRA SAHOO VS	PRAFULLA KUMAR RATH VS	// // ()
245	WP(C)/0016661/2022	STATE OF ODISHA MAHESWAR SAHOO VS	GOPINATH SETHI VS	// // ()
246	WP(C)/0016662/2022	STATE OF ODISHA CHOLAGANGADEV MAJHI VS	MIHIR KANTA RATH VS	// // ()
247	WP(C)/0016663/2022	STATE OF ODISHA LITU SAHU VS	SUBASH CH PANI VS	// // ()
248	WP(C)/0016664/2022	A.R.T.O.,RAIRANGPUR SK. AKBAR ALI VS	SUBASH CH PANI VS	// // ()
249	WP(C)/0016665/2022	R.T.O.,BBSR I JAGANNATH SAMAL VS	SUBASH CH PANI VS	// // ()
		R.T.O.,CHANDIKHOLE		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0016666/2022	KAUSHALYA PATEL VS STATE OF ODISHA	KISHORE CHANDRA PRADHAN VS	// 0 //
251	WP(C)/0016667/2022	JAGANNATH SAMAL VS R.T.O.,JAJPUR	SUBASH CH PANI VS	// 0 //
252	WP(C)/0016668/2022	ORISSA STATE ROAD TRANSPORT CORP.,CUTTACKAMITAV TRIPATHY VS PRAVAT KUMAR BEHERA	VS	// 0 //
253	WP(C)/0016669/2022	JYOTIMANJARI SARANGI VS STATE OF ODISHA	P.C.CHHINCHANI VS	// 0 //
254	WP(C)/0016670/2022	PRABODH KU. BISWAL VS STATE OF ODISHA	P.C.CHHINCHANI VS	// 0 //
255	WP(C)/0016671/2022	BHARAT CHARAN BHAULA @ BHOL VS STATE OF ODISHA	P.C.CHHINCHANI VS	// 0 //
256	WP(C)/0016672/2022	NIRANJAN NAYAK VS COMMNR.,LAND RECORDS AND SETTLEMENT, ODISHA	SIDHARTHA SANKAR RAY VS	// 0 //
257	WP(C)/0016673/2022	GADADHARA MOHAPATRA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY VS	// 0 //
258	WP(C)/0016674/2022	SUBRAT BISWAL VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
259	WP(C)/0016675/2022	M/S. SHRIRAM TRANSPORT FINANCE COMPANY LTD VS REGISTRAR GENERAL, ORISSA HIGH COURT	DHINMOY PATRA VS	// 0 //
260	WP(C)/0016676/2022	DEBAPRASAD DASH VS STATE OF ODISHA	PITAMBAR ACHARYA VS	// 0 //
261	WP(C)/0016677/2022	NEPAL RANA	MANOJ KUMAR PANDA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0016678/2022	SATYENDRA PRATAP SINGH	MANOJ KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0016679/2022	AMRUTA SAHU	MANOJ KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0016680/2022	UTKAL BIPANNA SAHAYATA SAMITI	BRUNDABAN ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0016681/2022	JITURAM MAHANTA	G.S.NAMTOAR	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0016682/2022	PRASANTA KUMAR BHUYAN	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0016683/2022	KRUSHNA CHANDRA PRADHAN	PRADEEP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0016684/2022	VEDAGARVA INSTITUTE OF NURSING SCIENCE	PRABHU PRASANNA BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0016685/2022	PRAKASH CHANDRA SAHU	NEPOLEON SAHANI	//
		VS	VS	0
		STATE OF ORISSA		//
270	WP(C)/0016686/2022	ANANTA PRADHAN	SADASIVA PATRA 1	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0016687/2022	NIRANJAN SAHU	AJAYA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0016688/2022	BALADEV NAIK	SADASIVA PATRA 1	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0016689/2022	STATE OF ODISHA JITENDRA KUMAR GADANAYAK VS MANAGEMENT NALCO LTD., BBSR	ALOK KUMAR MOHAPATRA VS	// // ()
274	WP(C)/0016690/2022	HARIHAR MANDAL VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// // ()
275	WP(C)/0016691/2022	SEPHALIMANI DEI VS STATE OF ODISHA	KUNJA SUNDAR DAS VS	// // ()
276	WP(C)/0016692/2022	NITU MAHANANDA VS COLLECTOR, JHARSUGUDA	DIPTIREKHA NANDA VS	// // ()
277	WP(C)/0016693/2022	RAMESH CHANDRA NAYAK VS STATE OF ODISHA	S.RATH VS	// // ()
278	WP(C)/0016694/2022	PREMANANDA MUDULI VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// // ()
279	WP(C)/0016695/2022	ASHEEMA SAMANTARAY VS NAMITA SINGH	ASHOK KUMAR MOHAPATRA VS	// // ()
280	WP(C)/0016696/2022	PURNA CHANDRA DASH VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// // ()
281	WP(C)/0016697/2022	AJAYA KUMAR DAS VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// // ()
282	WP(C)/0016698/2022	GOURANGA CHARAN PRADHAN VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// // ()
283	WP(C)/0016699/2022	BIPIN BIHARI SAHU VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0016700/2022	RAGHUNATH DAS VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
285	WP(C)/0016701/2022	NRUSINGH CHARAN PATRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
286	WP(C)/0016702/2022	B.SEKAM VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// 0 //
287	WP(C)/0016703/2022	JAGANNATH MOHAPATRA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
288	WP(C)/0016704/2022	SUSANTA BHUPATI VS THE SUB COLLECTOR, MALKANGIRI	GOPINATH MISHRA VS	// 0 //
289	WP(C)/0016705/2022	DILLIP KUMAR MAHAKUL VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
290	WP(C)/0016706/2022	PRAMILA SAHOO VS INSPECTOR GENERAL OF REGISTRATION	BABITA SAHU VS	// 0 //
291	WP(C)/0016707/2022	CHANDRAKANT SAHU VS STATE OF ORISSA	AJIT KUMAR MOHANTY VS	// 0 //
292	WP(C)/0016708/2022	NIDHI AGRAWALLA VS JATANI MUNICIPAL COUNCIL, JATANI	MANMAYA KUMAR DASH VS	// 0 //
293	WP(C)/0016709/2022	PARTHA SARATHI JENA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
294	WP(C)/0016710/2022	DUKHISHYAM BHOI VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
295	WP(C)/0016711/2022	SUDHIRANJAN SAHOO	RANJIT SAMAL	//

ORISSA HIGH COURT

FILING REPORT AS ON :05/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
296	WP(C)/0016712/2022	MINAKETAN DAS	JAJATI KESHARI KHUNTIA	//
		VS	VS	()
		STATE OF ODISHA		//
297	WP(C)/0016713/2022	KUMARI SANJUKTA SAHU	SANJAYA KUMAR DAS	//
		VS	VS	()
		STATE OF ODISHA		//
298	WP(C)/0016714/2022	DINABANDHU GOCHHAYAT	SUDARSAN BEHERA	//
		VS	VS	()
		STATE OF ODISHA		//
299	WPCRL/0000081/2022	LILABATI NAYAK	PARTHA SARATHI NAYAK	//0
		VS	VS	()
		STATE OF ODISHA		//
300	ABLAPL/0008092/2022	NARAYAN PRADHAN	BIDHUBHUSANA MOHAPATRA	BANKI /208 /2022
		VS	VS	()
		STATE OF ODISHA		//
301	ABLAPL/0008093/2022	KALIA @ GYANA RANJAN MOHARANA	BIDHUBHUSANA MOHAPATRA	BANKI /208 /2022
		VS	VS	()
		STATE OF ODISHA		//
302	ABLAPL/0008094/2022	SRIKANT MOHAPATRA	MAHES DAS	KHURDA P.S. /263 /2022
		VS	VS	()
		STATE OF ODISHA		//
303	ABLAPL/0008095/2022	JITENDRA NAHAK	BISHNUBRATA SINGH	ANANDAPUR /166 /2022
		VS	VS	()
		STATE OF ODISHA		//
304	ABLAPL/0008096/2022	MANMATH ROUT	RANJIT MOHANTY	NIKIRAI /171 /2020
		VS	VS	()
		STATE OF ODISHA		//
305	ABLAPL/0008097/2022	PRAKSH HANSDAH	SANTOSH KUMAR DWIVEDY	SORO /265 /2022
		VS	VS	()
		STATE OF ODISHA		//
306	ABLAPL/0008098/2022	LAXMAN CHANDRA MOHANTA	ARIJEET MISHRA	KARANJIA /173 /2022
		VS	VS	()

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	ABLAPL/0008099/2022	STATE OF ODISHA ARJUNA NAYAK VS	SARADA PRASAD DASH VS	// KHAIRA /149 /2022 ()
308	ABLAPL/0008100/2022	STATE OF ODISHA DHIRENDRA SAHU VS	BRAHMANANDA TRIPATHY VS	// Bamapada (Industrial Area) /171 /2014 ()
309	ABLAPL/0008101/2022	STATE OF ODISHA SULTAN MOHAMMAD VS	DIPTI RANJAN BHOKTA VS	// CUTTACK SADAR /209 /2022 ()
310	ABLAPL/0008102/2022	STATE OF ODISHA NIRANJAN SAMANTRAY VS	JAJATI KESHARI KHUNTIA VS	// KORAPUT TOWN /177 /2022 ()
311	ABLAPL/0008103/2022	STATE OF ODISHA AKHUJI BEHERA VS	SAROJ KUMAR DASH VS	// BHUBAN /255 /2022 ()
312	ABLAPL/0008104/2022	STATE OF ODISHA ARUNA SINGH VS	ARIJEET MISHRA VS	// KOREI /174 /2022 ()
313	ABLAPL/0008105/2022	STATE OF ODISHA DUSMANTA KUMAR NAIK VS	SMRUTI RANJAN ROUT VS	// RASOL /193 /2021 ()
314	ABLAPL/0008106/2022	STATE OF ODISHA SRICHARAN PADHAN @ PRADHAN VS	ASHOK KUMAR ROUT VS	// MAHANGA /145 /2022 ()
315	ABLAPL/0008107/2022	STATE OF ODISHA SANTOSH KUMAR SAHU @ SANTOSH KUMAR SAHU VS	OSWINI KUMAR MISHRA 3 VS	// BOLAGARH P.S. /168 /2022 ()
316	ABLAPL/0008108/2022	STATE OF ODISHA BINAYA BISWAL VS	JAGABANDHU SAHU VS	// LOISINGHA(BOLANGIR) /179 /2022 ()
317	ABLAPL/0008109/2022	STATE OF ODISHA PRABIR KUMAR PRADHAN VS	SATYA RANJAN MULIA VS	// BIRMITRAPUR /242 /2021 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :05/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	ABLAPL/0008110/2022	SANTOSH KUMAR SETHI VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /199 /2022 () //
319	ABLAPL/0008111/2022	ITIRANJAN DAS @ PINTU VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /201 /2022 () //
320	ABLAPL/0008112/2022	KANHU CHARAN KAR VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /200 /2022 () //
321	ABLAPL/0008113/2022	MD AMIN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	DHANUPALI /65 /2022 () //
322	ABLAPL/0008114/2022	SASANKA CH. JENA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JAGATPUR /266 /2022 () //
323	ABLAPL/0008115/2022	TOPHAN KUMAR PRADHAN VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	BARKOTE /227 /2022 () //
324	ABLAPL/0008116/2022	MANARANJAN @ MANORANJAN CHINNAPA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	BOIPARIGUDA /134 /2022 () //
325	ABLAPL/0008117/2022	SALAMAN @ SALAMAN CHINNAPA VS STATE OF ODISHA	JANMAYA KUMAR MOHANTY VS	BOIPARIGUDA /134 /2022 () //
326	ABLAPL/0008118/2022	SHYAM SUNDAR MAHARANA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	BHANDARIPOKHARI /247 /2022 () //
327	ABLAPL/0008119/2022	SHAKTI PRASAD DAS VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	BARAMBA /135 /2022 () //
328	ABLAPL/0008120/2022	SOUMYA RANJAN PADHIARY VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	BARAMBA /146 /2022 () //
329	ABLAPL/0008121/2022	JAYASEN KHATUA	SURYAKANTA DASH	KODALA /350 /2022

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
330	ABLAPL/0008122/2022	BIJAY PATTA	SAMARENDRA BAHADUR	HEMGIR /173 /2022
		VS	VS	()
		STATE OF ODISHA		//
331	ABLAPL/0008123/2022	SIMRAN @ NILAMBER BEHERA	PRANAYA SWAIN	DHARMASALA /23 /2022
		VS	VS	()
		STATE OF ODISHA		//
332	ABLAPL/0008124/2022	KULAMANI SAHOO	PRADEEP KUMAR PARIDA	CHOUDWAR /308 /2022
		VS	VS	()
		STATE OF ODISHA		//
333	ABLAPL/0008125/2022	BISWA PRATAP BEHERA	SATYABRATA PANDA	BUDEN /48 /2022
		VS	VS	()
		STATE OF ODISHA		//
334	ABLAPL/0008126/2022	CHANDAN KU JENA	BINI MISHRA	JALESWAR /249 /2022
		VS	VS	()
		STATE OF ODISHA		//
335	ABLAPL/0008127/2022	PINTU BISWAL	JUGALA KISHORE PANDA	PARJANG /86 /2022
		VS	VS	()
		STATE OF ODISHA		//
336	ABLAPL/0008128/2022	RANIA @ RUNUBALA SINGH	ARIJEET MISHRA	JAKHAPURA /72 /2022
		VS	VS	()
		STATE OF ODISHA		//
337	ABLAPL/0008129/2022	ATUL MALLIK @ MALIK	GHANASHYAM DASH	JAJPUR SADAR /170 /2022
		VS	VS	()
		STATE OF ODISHA		//
338	ABLAPL/0008130/2022	KRUSHNA CHANDRA DORA	BIBEKANANDA MAHAPATRA	SUKINDA /123 /2022
		VS	VS	()
		STATE OF ODISHA		//
339	ABLAPL/0008131/2022	SURESH PRADHAN	SATYA NARAYAN MISHRA 4	BASUDEVPUR /280 /2022
		VS	VS	()
		STATE OF ODISHA		//
340	ABLAPL/0008132/2022	BADA LALA @ BADA KALA @ SK. KALA	AMULYA RATNA PANDA	SAHADEV KHUNTA /217 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	ABLAPL/0008133/2022	STATE OF ODISHA SUMITRA PARIDA VS	SATYA NARAYAN MISHRA 4 VS	// NAIKANI-DIHI /44 /2022 ()
342	ABLAPL/0008134/2022	STATE OF ODISHA DHANIRAM NAIK VS	SURENDRA KUMAR GARTIA VS	// JHARBANDH /91 /2022 ()
343	ABLAPL/0008135/2022	STATE OF ODISHA BIKASH SAHU VS	AKSHAYA KUMAR SAHOO VS	// REAMAL /282 /2022 ()
344	ABLAPL/0008136/2022	STATE OF ODISHA RAJU @ TUMBANATH SETHI VS	PRASANTA KUMAR PANDA VS	// JARADA /6 /2022 ()
345	ABLAPL/0008137/2022	STATE OF ODISHA HARSA GHIBHELA VS	SIDDHARTH PRASAD MISHRA VS	// SINDHIKELA PS /96 /2022 ()
346	ABLAPL/0008138/2022	STATE OF ODISHA AJIT SRICHANDAN VS	JITENDRA SAMANTARAY VS	// CHANDAKA P.S. /117 /2022 ()
347	ABLAPL/0008139/2022	STATE OF ODISHA DEEPAK PATRA VS	BINI MISHRA VS	// RAIBANIA /47 /2022 ()
348	ABLAPL/0008140/2022	STATE OF ODISHA PARBATI MAJHI VS	BISHWARANJAN SAHU VS	// GONDIA /169 /2022 ()
349	ABLAPL/0008141/2022	STATE OF ODISHA SHESHADEV CHHATAR @ SAHADEV CHHATAR VS	JYOTIRMAYA SAHOO VS	// BIJEPUR /92 /2022 ()
350	ABLAPL/0008142/2022	STATE OF ODISHA MINAPRABHA MOHANTI VS	PRAVASH CHANDRA JENA VS	// BASTA /168 /2022 ()
351	ABLAPL/0008143/2022	STATE OF ODISHA RABI NARAYAN SAHOO @ RABI SAHOO VS	SIVA SANKAR CHAINI VS	// / /0 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :05/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	ABLAPL/0008144/2022	MANAS KUMAR NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	JAKHAPURA /68 /2022 () //
353	ABLAPL/0008145/2022	SAMIR KU. NAYAK VS STATE OF ODISHA	CHANDRAKANTA PRADHAN VS	JENAPUR /392 /2021 () //
354	ABLAPL/0008146/2022	BISWAJIT PRADHAN @ JOHN VS STATE OF ODISHA	GYANA RANJAN MOHANTY VS	ANGUL TOWN /358 /2022 () //
355	ABLAPL/0008147/2022	BISWAJIT BISOYI @ RANU BISOYI VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	GANGAPUR (ASKA) /213 /2022 () //
356	ABLAPL/0008148/2022	PAPUN @ CHINMAYA KUMAR SAHOO VS STATE OF ODISHA	GYANA RANJAN MOHANTY VS	ANGUL TOWN /358 /2022 () //
357	ABLAPL/0008149/2022	MALATI BARIK @ MALATI MOHAKUDA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	TARASINGI /296 /2021 () //
358	ABLAPL/0008150/2022	JANARDAN RATH VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	CHANDANPUR /165 /2022 () //
359	ABLAPL/0008151/2022	GAJENDRA BARAL VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	SATYABADI /384 /2021 () //
360	ABLAPL/0008152/2022	LALA SAMAL @ SATYAJIT HARICHANDAN VS STATE OF ODISHA	V.R.BEHERA VS	JAKHAPURA /67 /2022 () //
361	ABLAPL/0008153/2022	SANJAY PARIDA VS STATE OF ODISHA	SUSANTA KUMAR NATH VS	PARADEEP LOCK /177 /2019 () //
362	WPC(OA)/0002559/2014	MURALIDHAR PRADHAN VS STATE OF ODISHA	INDRAMANI SAHOO VS	// () //
363	WPC(OAC)/0001917/2017	BHARAT MUDULI	PRAMOD KUMAR NAYAK	//

ORISSA HIGH COURT

FILING REPORT AS ON :05/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WPC(OAC)/0003344/2016	BIJAYA BEHERA	SUMANTA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
365	WPC(OAC)/0003345/2017	RASMITA BEHERA	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
366	WPC(OAC)/0004752/2016	JANMEJAYA PANDA	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
367	WPC(OAC)/0004754/2016	KIRAN KUMAR MISHRA	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
368	WPC(OAC)/0004768/2016	SUBHASISHA PATTANAİK	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
369	WPC(OAC)/0004769/2016	RAJESH PRASAD SETHY	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//

ORISSA HIGH COURT

MISC CASES FILED on :05/07/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	62/2022 STREV/113/2007	OCL INDIA LTD.-MP	
2	83/2022 LAA/28/2022	NIMAIN DANTA-MP	SUSHANTA KUMAR JOSHI
3	84/2022 LAA/28/2022	NIMAIN DANTA-MP	SUSHANTA KUMAR JOSHI
4	84/2022 LAA/28/2022	NIMAIN DANTA-MP	SUSHANTA KUMAR JOSHI
5	85/2022 LAA/29/2022	SUBRANSHU SEKHAR MEHER @ SUBHRANSHU SEKHAR	SUSHANTA KUMAR JOSHI
6	86/2022 LAA/29/2022	SUBRANSHU SEKHAR MEHER @ SUBHRANSHU SEKHAR	SUSHANTA KUMAR JOSHI
7	147/2022 MATA/137/2019	GANESH PR.KHATUA-MP	PARTHA MUKHERJI
8	166/2022 CONTC/2313/2022	GANESWAR PATI-MP	
9	209/2022 CRLMP/1315/2022	BISHNUPADA ROUT-MP	TANMAY MISHRA
10	210/2022 CRLMP/1315/2022	BISHNUPADA ROUT-MP	TANMAY MISHRA
11	211/2022 CRLMP/1316/2022	PRAFULLA KUMAR SETHY-MP	TANMAY MISHRA
12	212/2022 CRLMP/1316/2022	PRAFULLA KUMAR SETHY-MP	TANMAY MISHRA
13	213/2022 CRLMP/1324/2022	SANGRAM KESHRI MOHANTY-MP	S.RATH
14	263/2022 TRP(C)/239/2020	BHAGYASHREE ROUT @ BHAGYASHREE JENA-MP	
15	264/2022 TRP(C)/240/2022	CHIRASMITA NATH-MP	SUBASH CHANDRA PRADHAN
16	361/2022 FAO/243/2022	JAYASHREE SAMAL-MP	KARUNAKAR RATH
17	402/2022 CRLREV/296/2022	KEDARNATH LENKA-MP	RATIKANTA MOHAPATRA
18	403/2022 CRLREV/296/2022	KEDARNATH LENKA-MP	RATIKANTA MOHAPATRA
19	404/2022 CRLREV/296/2022	KEDARNATH LENKA-MP	RATIKANTA MOHAPATRA
20	405/2022 CRLREV/65/2022	SAKINA BANO-MP	ANANTA NARAYAN PATTANAYAK
21	406/2022 CRLREV/155/2022	AKASH KHURA-MP	
22	407/2022 CRLREV/300/2022	JAYANTA NARAYAN PANDA-MP	PRASANTA KUMAR SATAPATHY
23	639/2022 WPC(OAC)/3342/2015	RADHAKANTA SAHOO-MP	S.P.SAHOO
24	640/2022 WPC(OAC)/3286/2015	ASHOK KUMAR PRADHAN-MP	M/S K.K. SWAIN
25	667/2022 CMP/598/2022	DULARI MAJHI-MP	DWARIKA PRASAD MOHANTY
26	668/2022	ASIRUDDIN KHAN-MP	L.N.RAYATSINGH

27	CMP/599/2022 669/2022	SUBASH CHANDRA MANDAL-MP	DROUPADI MOHANTY
28	CMP/600/2022 676/2022	N.I.CO.LTD.-MP	
29	MACA/271/2013 677/2022	THE D.M. (LEGAL), M/S. ORIENTAL INSURANCE CO. LTD.	PRASANTA KUMAR MAHALI
30	MACA/331/2022 678/2022	CHAIRMAN CUM MANAGING DIRECTOR, OSRTC.-MP	AMITAV TRIPATHY
31	MACA/332/2022 679/2022	LEGAL MANAGER, ICIC LOMBARD GENERAL INSURANCE CO.	POULITDAMP
32	MACA/333/2022 680/2022	D.M.,NEW INDIA ASSURANCE COMPANY LTD.-MP	GIRIJA PRASAD DUTTA
33	MACA/334/2022 681/2022	RELIANCE G.I.CO.LTD.-MP	RAJIB BIHARI MISHRA
34	MACA/631/2017 702/2022	UPENDRA DILLA-MP	M/S.RAMAKANT MOHANTY
35	RSA/167/2011 703/2022	UPENDRA DILLA-MP	M/S.RAMAKANT MOHANTY
36	RSA/167/2011 704/2022	UPENDRA DILLA-MP	M/S.RAMAKANT MOHANTY
37	RSA/167/2011 705/2022	UPENDRA DILLA-MP	M/S.RAMAKANT MOHANTY
38	RSA/167/2011 706/2022	UPENDRA DILLA-MP	M/S.RAMAKANT MOHANTY
39	RSA/167/2011 707/2022	UPENDRA DILLA-MP	M/S.RAMAKANT MOHANTY
40	RSA/167/2011 708/2022	UPENDRA DILLA-MP	M/S.RAMAKANT MOHANTY
41	RSA/167/2011 709/2022	UPENDRA DILLA-MP	M/S.RAMAKANT MOHANTY
42	RSA/167/2011 710/2022	UPENDRA DILLA-MP	M/S.RAMAKANT MOHANTY
43	RSA/167/2011 711/2022	UPENDRA DILLA-MP	M/S.RAMAKANT MOHANTY
44	RSA/167/2011 712/2022	UPENDRA DILLA-MP	M/S.RAMAKANT MOHANTY
45	RSA/167/2011 713/2022	UPENDRA DILLA-MP	M/S.RAMAKANT MOHANTY
46	RSA/167/2011 714/2022	UPENDRA DILLA-MP	M/S.RAMAKANT MOHANTY
47	787/2022	AKASH KUMAR PRADHAN-MP	
48	ABLAPL/5626/2022 788/2022	BITU @ BISWAJIT NAYAK-MP	
49	ABLAPL/5652/2022 790/2022	SK.ABDUL ASIF@ LUCKY-MP	
50	ABLAPL/2542/2022 791/2022	TRILOCHAN BHOI-MP	
51	ABLAPL/4564/2022 792/2022	DURGA CHARAN SWAIN-MP	
52	ABLAPL/5371/2022 793/2022	SITARAM JENA-MP	
53	ABLAPL/4678/2022 794/2022	GOPAL KRISHNA DEEP-MP	
54	ABLAPL/4221/2020 795/2022	SUJAYA SARKAR-MP	
55	ABLAPL/4205/2022 796/2022	LANDA @ BABUNI BARIKI-MP	
56	ABLAPL/4274/2022 797/2022	RAJIBA KUMBHAR-MP	JAYADEBA BEHERA
57	ABLAPL/5136/2019 798/2022	KRUSHNA CHANDRA NAYAK-MP	NRUSINGHA NANDA MOHAPATRA
	ABLAPL/8038/2022		

58	799/2022 ABLAPL/5583/2022	RAJU SONKAR-MP	
59	800/2022 ABLAPL/5584/2022	NIRMAL KUMAR PRADHAN @ UNURU-MP	
60	1011/2022 CRLA/85/2014	RAMESH CH.PATI-MP	M/S. DHANAJAYA NAYAK
61	1012/2022 CRLA/505/2018	BRAJA BASKE-MP	
62	1013/2022 CRLA/526/2022	SANTOSH KUMAR BEHERA-MP	MADAN SUNDAR BEHERA
63	1014/2022 CRLA/526/2022	SANTOSH KUMAR BEHERA-MP	MADAN SUNDAR BEHERA
64	1015/2022 CRLA/44/2022	SATRUGHNA BASANTARAY@SATRUGHNA BASANTARAY-MP	ABHIBANI SHANKAR DASPARIDA
65	1016/2022 CRLA/532/2022	BENU @ BENUDHAR BARIK-MP	ACHYUTANANDA PATTNAIK
66	1017/2022 CRLA/532/2022	BENU @ BENUDHAR BARIK-MP	ACHYUTANANDA PATTNAIK
67	1154/2022 BLAPL/5461/2022	GAGAN SAHOO-MP	
68	1155/2022 BLAPL/3758/2022	BISWA RANJAN DAS-MP	
69	1156/2022 BLAPL/11148/2021	DANDAPANI DIGAL-MP	AMULYA RATNA PANDA
70	1157/2022 BLAPL/4566/2022	BADAL @ AKASH MUKHI-MP	KULDEEP MOHANTY
71	1158/2022 BLAPL/2987/2022	SUNDRAM CHARAN-MP	PRABHU PRASANNA BEHERA
72	1453/2022 CRLMC/2137/2005	TRINATH SWAIN-MP	DINABANDHU NAYAK
73	1454/2022 CRLMC/879/2022	RASHMI RANJAN PRADHAN-MP	SANGRAM KUMAR DAS
74	1455/2022 CRLMC/1260/2020	SANTOSH MAJHI-MP	PRAVAT KUMAR MOHANTY
75	1456/2022 CRLMC/1260/2020	SANTOSH MAJHI-MP	PRAVAT KUMAR MOHANTY
76	1457/2022 CRLMC/1831/2022	THAKA@ANADI CHARAN ADHIK-MP	PARSURAM PANDA
77	1458/2022 CRLMC/1832/2022	SRIDHARA BARIK-MP	AMITAV TRIPATHY
78	1459/2022 CRLMC/1833/2022	AKSHAYA KUMAR MOHANTY-MP	ASHOK KUMAR SAHOO
79	1460/2022 CRLMC/1835/2022	NAROTTAM MALLICK-MP	SUSANTA KUMAR MISHRA
80	1461/2022 CRLMC/1835/2022	NAROTTAM MALLICK-MP	SUSANTA KUMAR MISHRA
81	1462/2022 CRLMC/1838/2022	SOUBHAGYA MOHAPATRA-MP	AMIT KUMAR NATH
82	1463/2022 CRLMC/455/2020	ARJUNA KAR@MUNA-MP	
83	1464/2022 CRLMC/2313/2021	ASHOK MISHRA @ ASHOK KUMAR MISHRA-MP	BASUDEV MISHRA
84	1465/2022 CRLMC/1840/2022	RAJ KUMAR KHANDELWAL-MP	BIBHU PRASAD DAS
85	1466/2022 CRLMC/1841/2022	RAJ KUMAR KHANDELWAL-MP	BIBHU PRASAD DAS
86	2223/2022 WA/890/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
87	2224/2022 WA/890/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
88	2225/2022 WA/890/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
89	8901/2022	PRAGYAN PRIYADARSHINI-MP	DEEPANMITA PRIYANKA

90	WP(C)/6285/2022 8902/2022	JSL STAINLESS LTD.-MP	M/S.DEEPAK KUMAR
91	WP(C)/30590/2011 8903/2022	JANARDAN BAL-MP	BIDYADHAR MANSINGH
92	WP(C)/16571/2022 8904/2022	SUBRAT KUMAR PIRI-MP	M/S.DEBENDRA MOHANTA
93	WP(C)/22712/2016 8905/2022	SUNITA AGARWAL-MP	M/S.PRANAB KU.GHOSE,S.MODI,S.DAS,S.DAS,M/S.SU
94	WP(C)/1418/2022 8906/2022	SIDDHANT NAYAK-MP	DEEPALI MAHAPATRA
95	WP(C)/9971/2022 8907/2022	DHARITRI DAS-MP	SAROJ KUMAR JEE
96	WP(C)/16581/2022 8908/2022	JAGDISH PANIGRAHI-MP	TAPASWINI SAHU
97	WP(C)/16594/2022 8909/2022	AJAY KUMAR MISHRA-MP	ALOK KUMAR MOHAPATRA
98	WP(C)/16368/2022 8910/2022	ANUP KUMAR HOTA-MP	SWAPNIL ROY
99	WP(C)/16598/2022 8911/2022	ANUP KUMAR HOTA-MP	SWAPNIL ROY
100	WP(C)/16598/2022 8912/2022	JEMA MUNDA-MP	M/S.DEEPAK KUMAR PANI,PRATAP KUMAR BEHERA
101	WP(C)/10023/2021 8913/2022	SUVASINI SARANGI-MP	SUKANTA KUMAR MISHRA
102	WP(C)/16604/2022 8914/2022	BIJAY LAXMI MOHANTY-MP	ASHIS RANJAN MOHANTY
103	WP(C)/16606/2022 8915/2022	BHAGABAT SAHOO-MP	SATYABRATA SENAPATI
104	WP(C)/16610/2022 8916/2022	M/S.ORISSA STEVEDORES LTD.,CUTTACK-MP	KAJAL SAHOO
105	WP(C)/15862/2022 8917/2022	M/S.ORISSA STEVEDORES LTD.,CUTTACK-MP	KAJAL SAHOO
106	WP(C)/15864/2022 8918/2022	M/S.ORISSA STEVEDORES LTD.,CUTTACK-MP	KAJAL SAHOO
107	WP(C)/15866/2022 8919/2022	M/S.ORISSA STEVEDORES LTD.,CUTTACK-MP	KAJAL SAHOO
108	WP(C)/15868/2022 8920/2022	TAPAN KUMAR MALLICK-MP	PRAMODA KUMAR DASH
109	WP(C)/6208/2022 8921/2022	SUSANTI TANTI-MP	BIBHUTI BHUSAN MISHRA
110	WP(C)/16612/2022 8922/2022	AKSHAYA KUMAR MOHANTY-MP	GYANESWAR SATPATHY
111	WP(C)/16614/2022 8923/2022	SK.KALIM UDDIN-MP	M/S.BHAKTAHARI MOHANTY
112	WP(C)/1091/2006 8924/2022	SATYABADI GOPINATH DEV-MP	
113	WP(C)/6654/2019 8925/2022	NIRANJAN DAS-MP	
114	WP(C)/9408/2022 8926/2022	BISWABHUSAN MOHANTA-MP	B.N.PARIDA
115	WP(C)/1709/2021 8927/2022	SHYAMSUNDAR SENAPATI-MP	L.N.RAYATSINGH
116	WP(C)/16624/2022 8928/2022	PRAFULLA KUMAR SAHOO-MP	L.N.RAYATSINGH
117	WP(C)/16625/2022 8929/2022	PURNA CHANDRA ROUT-MP	ARUN KUMAR PATRA
118	WP(C)/16626/2022 8930/2022	GANJAM MANPOWER AND SECURITY SERVICE PVT. LTD.	UMESH CHANDRA MOHANTY
119	WP(C)/16628/2022 8931/2022	RUDRA PRATAP LENKA-MP	M/S.H.N.MOHAPATRA, A.SAMANTARAY, B.B.PADHI,
120	WP(C)/15141/2019 8932/2022	RUDRA PRATAP LENKA-MP	M/S.H.N.MOHAPATRA, A.SAMANTARAY, B.B.PADHI,
	WP(C)/15141/2019		

121	8933/2022 WP(C)/7596/2022	JAYADEV SAHOO-MP	BIGYAN KUMAR SHARMA
122	8934/2022 WP(C)/7113/2022	RAJENDRA KUMAR BISWAL-MP	SATYANARAYAN MISHRA
123	8935/2022 WP(C)/16641/2022	MANAMOHAN SAHOO-MP	KRISHNA CHANDRA SAHU
124	8936/2022 WP(C)/16644/2022	BAIKUNTHA NATH NAYAK-MP	KUNAL KUMAR SWAIN
125	8937/2022 WP(C)/16645/2022	KASINATH PANDA-MP	RAJ KISHOR SWAIN
126	8938/2022 WP(C)/9253/2022	SHANMUGAM THIRUVENGADAM-MP	NALINI KANTA DASH
127	8939/2022 WP(C)/16646/2022	SANYASI MAJHI-MP	J.K.MISHRA 2
128	8940/2022 WP(C)/9258/2022	SHANMUGAM THIRUVENGADAM-MP	NALINI KANTA DASH
129	8941/2022 WP(C)/9262/2022	SHANMUGAM THIRUVENGADAM-MP	NALINI KANTA DASH
130	8942/2022 WP(C)/16648/2022	PRATIVA MANJARI PRADHAN-MP	DR.JANMEJAYA RAY
131	8943/2022 WP(C)/15106/2022	ARUNA KUMAR ACHARYA-MP	ANURAG PATI
132	8944/2022 WP(C)/174/2022	M/S MONTESSORI AGROTECH-MP	AVIJIT PAL
133	8945/2022 WP(C)/16653/2022	ANANDA PANIGRAHY-MP	ANURAG PATI
134	8946/2022 WP(C)/16658/2022	RADHASHYAM PANDA-MP	GOPINATH MISHRA
135	8947/2022 WP(C)/16660/2022	UPENDRA SAHOO-MP	PRAFULLA KUMAR RATH
136	8948/2022 WP(C)/34242/2020	NILAKANTHA SINGH-MP	BIREN SANKAR TRIPATHY
137	8949/2022 WP(C)/16661/2022	MAHESWAR SAHOO-MP	GOPINATH SETHI
138	8950/2022 WP(C)/16668/2022	ORISSA STATE ROAD TRANSPORT CORP.,CUTTACK-MP	AMITAV TRIPATHY
139	8951/2022 WP(C)/14871/2018	KULDIP PRASAD KUSHWAHA-MP	CHANDANA MISHRA
140	8952/2022 WP(C)/40185/2021	M/S CARE SECURITY AND ALLIED SERVICES,BBSR-MP	BISWABIHARI MOHANTY
141	8953/2022 WP(C)/11287/2022	RENGALI DAM PROJECT WORKERS-MP	CHANDRAKANTA NAYAK
142	8954/2022 WP(C)/16676/2022	DEBAPRASAD DASH-MP	PITAMBAR ACHARYA
143	8955/2022 WP(C)/16676/2022	DEBAPRASAD DASH-MP	PITAMBAR ACHARYA
144	8956/2022 WP(C)/16680/2022	UTKAL BIPANNA SAHAYATA SAMITI-MP	BRUNDBAN ROUT
145	8957/2022 WP(C)/15374/2022	SUBHASH CHANDRA MOHANTA-MP	LAXMIKANTA MOHANTY
146	8958/2022 WP(C)/36644/2021	BALARAM NEGI-MP	BIBHUTI BHUSAN SWAIN
147	8959/2022 WP(C)/37355/2021	BALKRISHNA BHOI @ BALAKRUSHNA BHOI-MP	BIBHUTI BHUSAN SWAIN
148	8960/2022 WP(C)/37354/2021	ARJUN BISWAL-MP	BIBHUTI BHUSAN SWAIN
149	8961/2022 WP(C)/713/2022	DINABANDHU KAR-MP	K.C.RAJGURU MOHAPATRA
150	8962/2022 WP(C)/16682/2022	PRASANTA KUMAR BHUYAN-MP	LAXMIKANTA MOHANTY
151	8963/2022 WP(C)/16683/2022	KRUSHNA CHANDRA PRADHAN-MP	PRADEEP KUMAR MOHAPATRA
152	8964/2022	BALASORE BHADRAK CENTRAL CO-OPERATIVE BANK	NEELAM SAHANI

153	WP(C)/16551/2022 8965/2022	PRAKASH CHANDRA SAHU-MP	NEPOLEON SAHANI
154	WP(C)/16685/2022 8966/2022	PRAMODA KUMAR SETHI-MP	UMESH CHANDRA MOHANTY
155	WP(C)/10694/2021 8967/2022	DILIP KUMBHAR-MP	SHASHI BHUSAN JENA
156	WP(C)/26247/2021 8968/2022	BHUSHAN POWER AND STEEL LTD.-MP	M/S.
157	WP(C)/2405/2022 8969/2022	BHUSHAN POWER AND STEEL LTD.-MP	M/S.
158	WP(C)/2408/2022 8970/2022	HARIHAR MANDAL-MP	PRAVASH CHANDRA JENA
159	WP(C)/16690/2022 8971/2022	NITU MAHANANDA-MP	DIPTIREKHA NANDA
160	WP(C)/16692/2022 8972/2022	SWAGAT CHHOTRAY-MP	SIDHARTH PRASAD DAS
161	WP(C)/9810/2022 8973/2022	B.SEKAM-MP	SIDHARTH PRASAD DAS
162	WP(C)/16702/2022 8974/2022	CHANDRAKANT SAHU-MP	AJIT KUMAR MOHANTY
163	WP(C)/16707/2022 8975/2022	BISHNU PRASAD SAHOO-MP	PRONOY MOHANTY
164	WP(C)/34027/2021 8976/2022	NIDHI AGRAWALLA-MP	MANMAYA KUMAR DASH
165	WP(C)/16708/2022 8977/2022	GAUTAM BUDHA SINGH SAMANT-MP	AMITAV TRIPATHY
166	WP(C)/10284/2022 8978/2022	DINABANDHU GOCHHAYAT-MP	SUDARSAN BEHERA
167	WP(C)/16714/2022 8979/2022	PRADIPTA KUMAR DAS-MP	DEBASIS TRIPATHY
	WP(C)/6262/2022		